

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 162
(TO BE ANSWERED ON 24.02.2016)

STRENGTH OF IAS OFFICERS

162. SHRI OM BIRLA:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has reviewed the strength of IAS officers required in various States every five years;
- (b) if so, the details thereof and the last such review for each State;
- (c) whether there has been a delay in reviewing the cadre strength for various States including Rajasthan despite a recommendation from the State Government; and
- (d) if so, the details thereof and the reasons therefor?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

- (a): Yes, Madam.
- (b): Details as per enclosed Annexure.
- (c) & (d): No Madam. There has been no delay on the part of Central Government in reviewing the cadre strength of Rajasthan. Further, some State Governments are yet to submit revised cadre review proposals as per prescribed norms of DoPT.

Details as per enclosed Annexure.

THE DATES OF THE LAST CADRE REVIEWS DONE IN RESPECT OF IAS CADRES

Cadre Reviews completed as on date				
Sl. No.	States	Year of last review	Date of issue of Notification	Remarks
1.	AGMUT	2010	12.03.2010	Cadre review was due in 2010. Proposal has been received received now from MHA and under scrutiny.
2.	Andhra Pradesh (& Telangana)*	2011	30.12.2011	Cadre review due in 2016
3.	Assam-Meghalaya	2014	29.04.2014	Cadre review due in 2019
4.	Bihar	2014	22.01.2014	Cadre review due in 2019
5.	Gujarat	2013	30.01.2013	Cadre review due in 2018
6.	Himachal Pradesh	2012	28.12.2012	Cadre review due in 2017
7.	Jharkhand	2015	29.12.2015	Cadre review due in 2020
8.	Karnataka	2014	22.01.2014	Cadre review due in 2019
9.	Kerala	2013	18.02.2013	Cadre review due in 2018
10.	Madhya Pradesh	2011	30.12.2011	Cadre review due in 2016
11.	Maharashtra	2015	16.02.2015	Cadre review due in 2020
12.	Nagaland	2015	30.12.2015	Cadre review due in 2020
13.	Odisha	2014	13.10.2014	Cadre review due in 2019
14.	Sikkim	2015	25.08.2015	Cadre review due in 2020
15.	Tamil Nadu	2014	06.06.2014	Cadre review due in 2019
16.	Uttarakhand	2015	30.12.2015	Cadre review due in 2020
17.	Uttar Pradesh	2014	31.12.2014	Cadre review due in 2019
18.	West Bengal	2012	26.04.2012	Cadre review due in 2017
19.	Manipur (& Tripura)**	2010	10.02.2010	Cadre review was due in 2015. Revised proposals have been received from the State Governments and are under scrutiny.
20.	Jammu & Kashmir	2009	12.11.2009	Cadre review was due in 2014. Cadre review proposal is still awaited from the State Government despite reminders
21.	Chhattisgarh	2010	20.05.2010	Cadre review was due in 2015. Revised proposals are awaited from the State Governments as proposals submitted earlier were not as per norms.
22.	Punjab	2010	11.05.2010	
23.	Rajasthan	2010	26.05.2010	Cadre review was due in 2015. Clarification sought by this Department on the cadre review proposal has not been furnished by the State Government.
24.	Haryana	2010	13.10.2010	Clarification sought by this Department on the cadre review proposal has not been furnished by the State Government.

*The State of Andhra Pradesh was bifurcated into Telangana and residual Andhra Pradesh in 2014.

** The Joint Manipur-Tripura cadre was bifurcated into separate Manipur and Tripura cadre in 2013.